NOTICE

All the concerned Advocates and the parties in-person are hereby informed that the virtual/hybrid mode of hearing is enabled for Hon'ble Criminal Courts.

Please take a note that from 9th October, 2023 hearing of the Criminal Courts will also be made available on the links as follows:

Hon'ble Court	Zoom Meeting ID & Link	Passcode
V.V. Kankanwadi and A.S. Waghwase JJ.	286 577 7816 https://zoom.us/my/hcaur8?pwd=bU9xRStURkdWZ09EMmFRUWNPR29ZUT09	1234
R.G. Avachat and S.A. Deshmukh, JJ.	926 162 3224 https://zoom.us/j/9261623224?pwd=OE1Mby9nVVl6RlV5Q2c0UFN6RVB0dz09	1234
Sandipkumar C. More, J.	684 811 3450 https://zoom.us/my/hcaur11?pwd=NHRwR1BmVC91eUNPNnNyU0c0YzRwQT09	1234
R.M. Joshi, J.	689 215 6635 https://zoom.us/my/hcaur12?pwd=RGViWm9VaTdPdXNPMUp6RGZDTmN1dz09	1234
S.G. Chapalgaonkar, J.	445 922 9593 https://us06web.zoom.us/j/4459229593?pwd=RkJxcG5uUWpadjk0TzRRRzhGd0xrQT09	1234

All the concerned are requested to take a note accordingly.

By Order

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

Sd/-
Registrar (Judicial)

Date : 07/10/2023

NOTICE

All the concerned Advocates and the parties in-person are hereby informed that the virtual/hybrid mode of hearing is enabled for Hon'ble Civil Courts. Please take a note that from 10th October, 2023 hearing of the Civil Courts will also be made available on the links as follows:

Hon'ble Court	Zoom Meeting ID & Link	Passcode
Ravindra V. Ghuge & Y.G. Khobragade, JJ.	920 268 0932 https://zoom.us/my/hcaur6?pwd=bXFtVGJraW1RRWJ0TFoxQ3lmSi8rZz09	1234
Mangesh S. Patil & Shailesh P. Brahme, JJ.	230 956 4829 https://zoom.us/my/hcaur7?pwd=ZUV3TmphZVVjNUNDSzlPenJpb2lLZz09	1234
N.B. Suryawanshi, J.	231 557 9951 https://zoom.us/my/hcaur4?pwd=SnVYVWJmZ2VUS0RaQk0yODJLMVpVdz09	1234
S.G. Mehare, J.	678 228 3234 https://zoom.us/j/6782283234?pwd=RndBQmpvZEJQU3lRZXlYdDdSb3h1Zz09	1234
Kishore C. Sant, J.	345 165 0338 https://zoom.us/my/hcaur9?pwd=cXdFMnlmM2JNVmF5d29wSnpMMXpFdz09	1234
Arun R. Pedneker, J.	709 096 2358 https://zoom.us/my/hcaur10?pwd=UnR1aW9oZjVtWUUrWHlPdGhzN01Rdz09	1234

All the concerned are requested to take a note accordingly.

By Order

Sd/-
Registrar (Judicial)

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD
Date : 09/10/2023